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C.A.T. Bench, JAIPUR

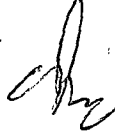
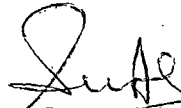
Reliance of
S.S. Hasan
21/9/20

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applicant

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date 9/10/20

177/2010

Date of Order	Orders
31-7-2000	None present for the applicant even in the revised list Mr. S.S. Hasan, Counsel for the respondents On the perusal of the ordersheets, it appears that none was present for the applicant on 11-5-2000, 21-12-98 & 4-10-98. Even on 23-2-2000 only the proxy counsel on behalf of the applicant was present. It appears that applicant has lost interest in this original Application. Therefore, this OA is dismissed in default and for non-prosecution.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)